

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 2 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2020**

Name of the Company: Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Companies Act, 2013

ORDER

Learned Counsel Mr. Vivkek H. Shah appeared for Alliance Industries Ltd.

Learned Counsel Mr. Amolpushp Shroti appeared for Respondent no.2.

Learned Counsel Mr. Anikit Dubey appeared.

Pleadings are completed.

Matter to appear for hearing on 11.09.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 31st day of July, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**